

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : Comp.Appeal/33/2023
Petition No :
Name of Petitioner : Royalcrown Management and Cosultants Pvt Ltd
& Vs
Name of Respondent : RoC, Puducherry

Section : Sec 252(3) of CA, 2013 R/w Sec 248 of CA, 2013
R/w Rule 87A of NCLT Rules 2017

ORDER

Present: Mr. Parthiban, Ld. Counsel for Appellant.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

Arguments heard.

Order reserved.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**